

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 207  
IB-821/ND/2020**

**IN THE MATTER OF:**

**M/s Anp Atelier and Associates  
Company Pvt. Ltd.**

**...PETITIONER**

**Vs**

**M/s Pluto Software Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 28.10.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. Vinod Khanna, Advocate for  
applicant**

**For the Respondent/Corporate Debtor :**

**ORDER**

Heard the submissions made by the counsel for the petitioner. The counsel for the petitioner has submitted that the order dated 16.9.2020 is complied with. Let notice be served on the corporate debtor within 2 weeks. Post the matter to 23<sup>rd</sup> November, 2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Annu)